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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 150/16
PETITION NUMBER : TP 182/17
NAME OF THE PETITIONER (S) : TMI ROLLON ENGINEERING PVT. LTD.
NAME OF THE RESPONDENT (S) : ---
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
19	RASHMI & MENON		Rashmi M.
	PHONE NUMBER	REPRESENTATION BY WHOM	
	9902771043	PETITIONER / LINK LEGAL INDIA LAW SERVICES	

Ms. Rashmi Menon of M/s. Link Legal India Law Services, Counsel for petitioner is present. She is directed to file 2 sets of copies. Since, it is a transferred case from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 08.02.2017.

MEMBER (J)

MEMBER (T)